

## Declaration of Assets and Liabilities

Year..2013-2014.

I, **Gyanchand Manjhi**, Son of of **Late Gaya Manjhi**, aged 47 Years, belonging to **119, Garkha, Vichan Sabha Constituency/Bhartiya Janta Party** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse Smt. Spouse, Smt. Urmila Kumari and dependants:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description  | Self   | Spouse Name (s)  | Dependent-1 Name | Dependent-2 name | Dependent-3 name |
|---------|--|--|--|------------------|------------------|------------------|
| (i)     | Cash   | Rs.15000.00  | Rs.55000.00  |                  |                  |                  |
| (ii)    | Deposits in Banks Financial Institutions And Non-Banking Financial Companies | Rs.4,56,512 in Saving Bank A/c No. 108394464308 with SBI, Vidhan Sabha Branch, Patna | Rs.3,50,000 in SBI Chapra Bazar And Fixed Deposit Rs.3.13 Lacs Approx. | Nil              | Nil              | Nil              |
| (iii)   | Bonds, Debentures and Shares in Companies                                    | Nil  | Nil  | Nil              | Nil              | Nil              |
| (iv)    | Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.        | Nil  | Nil  | Nil              | Nil              | Nil              |
| (v)     | Motor Vehicle (details of Make, etc)   | Bolero DX Old No. BR04D-3011 and Acorpio Make 2011                                   | Nil  | Nil              | Nil              | Nil              |
| (vi)    | Jewellery (give details of weight and value)                                 | Gold 250gm Stone 50Gm  | Nil  | Nil              | Nil              | Nil              |
| (vii)   | Other assets, such as values of claims/interests                             | Nil  | Nil  | Nil              | Nil              | Nil              |

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee.

**B. Details of Immovable assets**

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be mentioned)

| Sr. No. | Description   | Self   | Spouse Name (s)                                   | Dependent-1 Name | Dependent-2 name | Dependent-3 name |
|---------|---|--|---|------------------|------------------|------------------|
| (i)     | Agricultural Land<br>- Locations(s)<br>- Survey Number(s)<br>-Extent(Total measurement)<br>- Current market value                           | 14 Dhur at Garkha, ½ Katha at Village Sadhpur<br>Rs.50000.00 | Nil   | Nil              | Nil              | Nil              |
| (ii)    | Non Agricultural Land<br>- Locations(s)<br>- Survey Number(s)<br>-Extent(Total measurement)<br>-Current market value                        | Nil  | Nil   | Nil              | Nil              | Nil              |
| (iii)   | Building (Commercial and residential)<br>- Locations(s)<br>- Survey/ door Number(s)<br>-Extent(Total measurement)<br>- Current market value | Nil  | Nil   | Nil              | Nil              | Nil              |
| (iv)a   | House/Apartments, etc.<br>- Locations(s)<br>- Survey/ door Number(s)<br>-Extent(Total measurement)<br>- Current market value                | House No.30 Patna City 550Sq.ft.<br>Rs.12,00,000/-           | House 2 Katha at Chapra Sadar Block<br>Rs.6.7 Lac | Nil              | Nil              | Nil              |
| (v)     | Others (Such as interest in property)   | DBB2 Gun, NP Bore Rifle and NB Revolver                      | Nil   | Nil              | Nil              | Nil              |

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-

| Sr. No. | Description   | Name & Address of Bank/Financial Institutions(s) /Department (s)    | Amount outstanding as on 01.01.2014 |
|---------|---|---|-------------------------------------|
| -       | (i) Loans from Banks  | Loan Rs.7,16,750/-<br>Paid Rs.4,70,340/-<br>Dues Loan Rs.2,46,410/- | Nil                                 |
|         | (ii) Loans from financial institutions  | Nil   | Nil                                 |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | Nil   | Nil                                 |

|     |  |     |     |
|-----|--|-----|-----|
|     | (b) dues to departments dealing with supply of water   | Nil | Nil |
|     | (c) dues to departments dealing with supply of electricity   | Nil | Nil |
|     | (d) dues to departments dealing with telephones  | Nil | Nil |
|     | (e) dues to departments dealing with government transport (including aircrafts and helicopters)  | Nil | Nil |
|     | (f) other dues, if any   | Nil | Nil |
| (b) | (i) Income Tax including surcharge (Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)) |     | Nil |
|     | (ii) Wealth Tax (Also indicate the assessment year up to which Wealth Tax return filed.)   | Nil | Nil |
|     | (iii) Sales Tax (Only in case of proprietary business)   | Nil | Nil |
|     | (iv) Property Tax  |     |     |

**C. Personal Details**

GPF/CPF/PRAN No :-

Gender :-

(M/F)

Date of Birth :-

|   |   |   |   |   |   |   |   |
|---|---|---|---|---|---|---|---|
| 2 | 6 | 1 | 0 | 1 | 9 | 6 | 4 |
|---|---|---|---|---|---|---|---|

(DD/MM/YYYY)

Class/Group :-

(A/B/C)

Cadre :-

(Full name e.g. B.A.S. Bihar Administrative Service)  
(B.S.S. Bihar Secreariat Service)

Home District :-

Saran (Chapra)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name : Gyanchand Manhi.

Vill & P.O.-Sadhpur & P.S.-Garkha.

District-Saran (Chapra)

Place :

विहार विधान सभा - पटना !

Date :

5-3-014,

Note : Please sign each page of declaration